

NOTICE

The sealed quotations are invited from the reputed service providers for “Annual Maintenance Contract (Non-Comprehensive)” for the computer hardware items, placed at Court of Small Causes, L.T. Road, Dhobi Talao, Mumbai 400 002 and its Branch office at Bhaskar Building, A.K. Road, Bandra (East), Mumbai 400 051 for the period of one year. The details are as under:

Sr. No	Hardware Description	Qty
1	Lenovo M73 Computers (Linux)	50
2	Lenovo M73 Computers (Windows)	10
3	HP Laserjet Pro M202dw Printers (A4) Size	92
4	HP Laserjet Printer MFP 436N (A3) Size	4
5	HP Laserjet 1020 Plus Printers (A4) Size	4

This Court is intending to give Non-comprehensive contract. The complaint lodged with such service provider should be solved within 48 hours in case of on site solution, where problem is minor and within 72 hours in case, the said hardware is required to be taken away for repairing/replacement.

The quotations should be in the sealed envelop addressed to:

“The Registrar,

Court of Small Causes,

L.T. Road, Dhobi Talao, Mumbai – 400 002”

The quotations should be accompanied with the details of the

